

A. VENKATESWARA REDDY,  
REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE),



HYDERABAD,  
DT:08.05.2019.

ROC.NO.1038/2019-B.SPL.

Sir/Madam,

SUB: **DISTRICT JUDGES** - Filling up of 32 vacancies in the cadre of District Judge (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year 2019 - Attested photo copies of five Judgments in contested Civil Cases and five judgments in contested Criminal Cases, disposed of on full trial, *during the last six months period* - Called for - Regarding.

- REF: 1. High Court's Notification No.205-B.Spl., dated 27.03.2019.  
2. High Court's Proc.Roc.No.1038/2019-B.Spl., dated .04.2019.

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I am to state that the High Court notified 32 vacancies in the cadre of District Judges (Entry Level) to be filled up by promotion under 65% quota from the cadre of Civil Judges (Senior Division) in the High Court's Notification 1<sup>st</sup> cited, and the list of eligible officers who have put in not less than 5 years of qualifying service is placed in the High Court's Official Website in the reference 2<sup>nd</sup> cited.

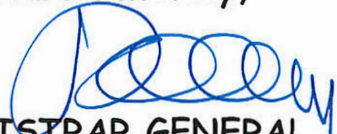
As directed, the eligible officers in the list are directed to submit attested photo copies of five Judgments in contested Civil Cases and five judgments in contested Criminal Cases, disposed of on full trial.

The eligible officers who are in the list and who have been working as Secretary, District Legal Services Authority/On Other Duty, shall have to submit attested photo copies of 5 Judgments in contested Civil Cases and five judgments in contested Criminal cases disposed of by the officers who are working as Secretary, District Legal Services Authority, immediately, prior to taking charge of the posts now they are holding, in which they are not entrusted with judicial work.

The copy of judgments must reach the High Court on or before 30.05.2019 without out fail either by way of speed post or any other mode.

- Note:**
1. The copies of the judgments should be clear, easily readable and duly attested by the officer.
  2. The copy must be true replica of the original judgment, and
  3. The copy must either be a Photo Copy. It should be on white paper or judgment paper but not on manifold paper.

Yours sincerely,

  
REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE) S.P.

To

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
1.	<b>SARVASRI</b> K.JAMALESWARA RAO, Formerly Prl. Senior Civil Judge, Kothagudem, Khammam District now working as Judge, Family Court-cum-VI Additional District and Sessions Judge, Khammam.
2.	K.BHAVANI PRASAD, Formerly Senior Civil Judge, Bhongir, Nalgonda District now working as VI Additional District and Sessions Judge, Siddipet, Medak District.
3.	B.SATHAIAH, Formerly Senior Civil Judge, Kamareddy, Nizamabad District now working as IX Additional District and Sessions Judge, Kamareddy, Nizamabad District.

4.	D.RAJESH BABU, Formerly II Addl. Judge, City Civil Court, Hyderabad now working as II Addl. Metropolitan Sessions Judge, Hyderabad.
5.	A.JAYA RAJ, Formerly Senior Civil Judge, Manthani, Karimnagar District now working as IX Additional District and Sessions Judge, Siricilla, Karimnagar District.
6.	K.KUSHA, Formerly Secretary, District Legal Services Authority, Karimnagar now working as III Additional District and Sessions Judge-cum-III Addl. Metropolitan Sessions Judge, L.B.Nagar, Rangareddy District.
7.	K.PRABHAKARA RAO, Formerly Secretary, District Legal Services Authority, Nalgonda now working as Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal.
8.	BOYA SRINIVASULU, Formerly XXII Addl. Chief Metropolitan Magistrate, Secunderabad now working as IX Addl. District and Sessions Judge, Wanaparthy, Mahaboobnagar District.
9.	Dr. SUNNAM SRINIVASA REDDY, Formerly I Addl. Judge, City Civil Court, Hyderabad now working as I Addl. District and Sessions Judge, Karimnagar.
10.	SURA SRINIVASA REDDY, Formerly Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of scam in M/s. Satyam Computers Limited- cum-XXI Additional Chief Metropolitan Magistrate, Hyderabad now working as III Additional Special Judge for CBI Cases, Hyderabad.
11.	SMT. S.V.P.SURYACHANDRA KALA, Formerly Secretary, District Legal Services Authority, Nizamabad now working as VII Additional District and Sessions Judge, Bodhan, Nizamabad District.
12.	Y.GOVINDA REDDY, Formerly Chief Metropolitan Magistrate, Hyderabad now working as III Addl. District and Sessions Judge, Gadwal, Mahaboobnagar District.

13.	SMT. G.BHAVANI CHANDRA, Formerly IV Addl. Judge, City Civil Court, Hyderabad now working as XVI Additional District and Sessions Judge-cum-XVI Addl. Metropolitan Sessions Judge-III Addl. Judge, Family Court, Malkajgiri, Rangareddy District.
14.	SMT. C.RATNA PADMAVATHI, Formerly VIII Addl. Chief Metropolitan Magistrate, Hyderabad now working as Judge Family Court - Cum- Additional District and Sessions Judge, Nizamabad.